NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH



CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/413/ (IB)/2017

NAME OF THE PETITIONER(S)

: KERALA STATE ELECTRONICS DEVELOPMENT CORPORATION

LTD

NAME OF THE RESPONDENT(S)

: TITANIUM TANTALUM PRODUCTS LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

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<u>ORDER</u>

Counsels for both the parties are present. Counsel for the Corporate Debtor has already filed the schedule of payment dated 14.10.2017. Counsel for the Applicant has made submissions that in fact the Corporate Debtor has not accepted to make payment as per the schedule of payment filed. Therefore, the Corporate Debtor is directed to pay the 1st instalment to the tune of Rs.30 lakh by way of DD by the next date of hearing in order to show the bona-fide. Put up on 17.11.2017 at 10.30 A.M.

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

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